

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**Company Appeal (AT) No. 185 of 2019**

**IN THE MATTER OF:**

**Ravi Kumar Distilleries Ltd. & Ors.**

**...Appellants**

**Versus**

**Comfort Intech Ltd. & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Vishnu Mohan and Mr. Ravi Raghunam Advocates.**

**For Respondent: Mr. V. Seshagiri, Mr. Sidharth Sachar, Ms. Kamana Pradhan  
Advocates.**

**With**

**Company Appeal (AT) No. 201 of 2019**

**IN THE MATTER OF:**

**Comfort Intech Ltd.**

**...Appellant**

**Versus**

**Ravi Kumar Distilleries & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Vadlamani Seshagiri, Mr. Sidharth Sachar and  
Ms. Kamana Pradhan , Advocates.**

**For Respondent: Mr. Vishnu Mohan and Mr. Ravi Raghunath, Advocates  
for R-2**

**ORDER**

**18.09.2019** Due to paucity of time these matters could not be taken up.

Post these appeals 'for Admission (After Notice)' on 22<sup>nd</sup> October, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/sk/